

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 108(ND)/2016

IN THE MATTER OF:

M/s. Esquire Electronics Inc & Anr.

.....Petitioners

v.

Netherlands India Communications Enterprises Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Tarun Sharma, Advocate

For the Respondent(s) :

ORDER

In view of the observation made by the Hon'ble National Company Law Appellate Tribunal in Company Appeal (AT) No. 26/2016 in its order dated 15.02.2017, let C.P. No. 108(ND)/2016 be listed for hearing on 04.09.2017.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sd/-

(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

29.08.2017

Vineet